

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 5/RP/2019 in Petition No. 214/TT/2017

Subject : Review Petition No. 5/RP/2019 seeking review of order dated 9.10.2018 in Petition No. 214/TT/2017.

Date of Hearing : 3.12.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Review Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : North-Eastern Electric Power Corporation Ltd. (NEEPCO) and 9 Others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Drishti Singh, Advocate, PGCIL
Shri S. S. Raju, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner reiterated the submissions made in the Review Petition and sought review of the order dated 9.10.2018 in Petition No. 214/TT/2017. None present on behalf of the Respondents.

2. After hearing the Review Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

